

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.424

IA/3545/ND/2022, IA/248/ND/2022 IN IB/397/ND/2021

IN THE MATTER OF:

Hemat Kumar Gupta	...	Applicant
Versus		
M/s Astitva Capital Market Pvt Ltd	...	Respondent

Under Section 7 of (IBC)

Order delivered on 13.06.2024

CORAM:

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **22.07.2024**

Sd/-

**DR. SANJEEV RANJAN
MEMBER (TECHNICAL)**